

12.40 hrs.

MESSAGES FROM RAJYA SABHA

Secretary: Sir, I have to report the following messages received from the Secretary of Rajya Sabha—

- (i) "In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 22nd November, 1966, agreed without any amendment to the Companies (Amendment) Bill, 1966, which was passed by the Lok Sabha at its sitting held on the 8th November, 1966."
- (ii) "In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 22nd November, 1966, agreed without any amendment to the Metal Corporation of India (Acquisition of Undertaking) Bill, 1966, which was passed by the Lok Sabha at its sitting held on the 14th November, 1966."
- (iii) "In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 23rd November, 1966, agreed without any amendment to the Companies (Second Amendment) Bill, 1966, which was passed by the Lok Sabha at its sitting held on the 14th November, 1966."
- (iv) "In accordance with the provisions of rule 127 of the Rules

of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 23rd November, 1966, agreed without any amendment to the Delhi Municipal Corporation (Validation of Electricity Tax) Bill, 1966, which was passed by the Lok Sabha at its sitting held on the 8th November, 1966."

12.41 hrs.

ESTIMATES COMMITTEE

EIGHTY-FOURTH AND EIGHTY-FIFTH REPORTS

Shri A. C. Guha (Barasat): I beg to present the following Reports of the Estimates Committee:—

- (1) Eighty-fourth Report on action taken by Government on the recommendations contained in the Forty-fourth Report of the Estimates Committee on the Ministry of Railways—Chittaranjan Locomotive Works; and
- (2) Eighty-fifth Report on action taken by Government on the recommendations contained in the Forty-fifth Report of the Estimates Committee on the Ministry of Railways—Integral Coach Factory.

12:41½ hrs.

PUBLIC ACCOUNTS COMMITTEE

SIXTY-SECOND REPORT

Shri Morarka (Jhunjhunu): I beg to present the Sixty-second Report of the Public Accounts Committee on Appropriation Accounts (Civil), 1964-65, Audit Report (Civil), 1966 and Audit Report (Commercial), 1966 relating to the Ministries of Health and Family Planning, Home Affairs, Information